

MR. DEPUTY-SPEAKER: Have you given an adjournment motion?

SHRI HARISH KUMAR GANGWAR: Yes, Sir.

MR. DEPUTY-SPEAKER: I have withheld my permission. I need not give you the reasons.

श्री चतुर्भुज (भालावाड़): : उपाध्यक्ष महोदय, राजस्थान के अन्दर वैधानिक संकट पैदा हो गया है। लोग राष्ट्रपति के सामने ता. 25 का घरेलू आ रहे हैं, क्योंकि वहाँ पर वैधानिकता के अनुसार काम नहीं करने दिया गया, विधान सभा समय से पहले स्थगित कर दी गई.....

MR. DEPUTY-SPEAKER: He has been waiting for a long time quietly. Shri Chaturbhuj.

श्री चतुर्भुज : वहाँ वैधानिक संकट पैदा हो गया है। सारे प्रान्त के अन्दर कर्म-चारियों ने हड़ताल कर दी है। सारे काम ठप्प हो गये हैं.....

MR. DEPUTY-SPEAKER: Now we go over to the next item—Papers to be laid. (*Interruptions*)

SHRI C. T. DHANDAPANI (Pollachi): My problem is entirely different.

MR. DEPUTY-SPEAKER: You did not get up at that time. What is your problem?

SHRI C. T. DHANDAPANI: I have written a letter to the Speaker.

MR. DEPUTY-SPEAKER: You meet the Speaker in his Chamber. Since you have written to him, please meet him in his chamber. I am not permitting. I have gone over to the next item. Papers laid on the Table.

SHRI KAUSHAL: (*Interruptions*)

12.10 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT *re.* COMPANIES ACT FOR THE YEAR 1980-81

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): I beg to

lay on the Table a copy of the Annual Report (Hindi and English versions) for the year 1980-81 on the working and administration of the Companies Act, 1956, under section 638 of the said Act. [*Placed in Library. See No. LT-3693/82.*]

ANNUAL REPORT OF AND REVIEW ON PETROFILS COOPERATIVE LTD. NEW DELHI FOR 1980-81, AND BONGAIGAON REFINERY AND PETROCHEMICALS LTD., BONGAIGAON FOR 1979-80

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Petrofils Cooperative Limited, New Delhi, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Petrofils Cooperative Limited, New Delhi, for the year 1980-81. [*Placed in Library. See No. LT-3694/82.*]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon (Assam) for the year 1979-80.

(ii) Annual Report of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon (Assam) for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-3695/82.*]

(*Interruptions*)

SHRI C. T. DHANDAPANI (Pollachi): Sir, I have written...

MR. DEPUTY-SPEAKER: You meet the Speaker. That will be better.